

HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No. HCM.III/255/2016-JudI./51

Dated Shillong the 8th December, 2023

1. It is hereby notified to all concerned that the Hon'ble the Chief Justice (Acting) is pleased to nominate the following Hon'ble Judges for hearing of urgent matters, if any, during the ensuing winter vacation:

Sl.No.	Name of Hon'ble Judge	Date
1.	Hon'ble Mr. Justice W. Diengdoh	28.12.2023
2.	Hon'ble Mr. Justice B Bhattacharjee	11.01.2024

2. The Hon'ble the Chief Justice (Acting) is further pleased to pass the following orders to be followed during the course of winter vacation:
- (i) The Hon'ble Judge(s) will sit in Single Bench to hear urgent Civil and Criminal matters and such other matters as may be placed before their Lordships as per the schedule of dates given above;
 - (ii) Ordinarily, the Hon'ble Judge(s) will sit in Court on such days as their Lordships may think fit except on holidays. The sittings may continue for the next succeeding day if matters fixed on any day are not finished on that day.
3. Further, on urgent mentioning made before the Registry by the Advocate/ petitioner-in-person, the concerned Registrar/ Joint Registrar/ Deputy Registrar, on duty, will inform the concerned Hon'ble Vacation Judge and on His Lordship's instruction, the matter will be listed on such date, which shall be notified, thereafter.

By order,




JOINT REGISTRAR (LISTING)

Memo No.HCM.III/255/2016-JudI./51-A Dated Shillong the 8th December 2023

Copy to:-

- 1. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

3. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Advocate General / Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
5. The P.A. to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
6. All Registrars/ Joint Registrars/ Deputy Registrars/ Assistant Registrars, High Court of Meghalaya, Shillong for favour of kind information.
7. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
8. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
9. All Court Officers/ Court Masters/ Officers in charge of Sections, High Court of Meghalaya for information and necessary action.
- ✓ 10. The System Analyst, High Court of Meghalaya, Shillong for kind information and necessary action. She is also requested to get the same uploaded on the Official Website.
11. Notice Board.
12. Office File


JOINT REGISTRAR (LISTING)

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8/12/23